

### Cotton Production

1557. SHRI KASHI RAM RANA : Will the Minister of AGRICULTURE be pleased to state :

(a) the total production of cotton in Gujarat during each of the last three years:

(b) whether a huge quantity of cotton is lying in the State for disposal which effected the abnormal delay in making the payments to the farmers as a result thereof:

(c) whether the State Government approached the Union Government for the export of Cotton during the last six months:

(d) if so, the decision taken by the Government in this regard: and

(e) if not, the reasons therefor and the manner in which the Union Government propose to solve this problem and to compensate the farmers in the State?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The production of cotton in Gujarat during each of the last three years is given below:

Year	Production (Lakh bales) (170 kg. each)
1992-93	19.88
1993-94	16.23
1994-95	22.69

(b) A quantity of kapas equivalent to about forty thousand bales is reportedly lying with the farmers and traders. As for the payment to the farmers, it is being made within reasonable time.

(c) and (d). Yes, Sir. The Government has allotted export quota of 1.15 lakhs bales to the Gujarat State Cooperative Marketing Federation.

(e) The export quota has already been allotted. Various other measures taken in this regard include increase in minimum support price, relaxation in stock limits for cotton for mills and ginning and processing factories, and relaxation of selective credit control to enable mills to buy more cotton.

### Livestock and Dairy Development Programmes

1558. SHRIMATI VASUNDHARA RAJE : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether financial assistance has been sought by the State Governments from the Union Government for implementing some livestock and dairy development programmes in the States during Eighth Plan, till date:

(b) if so, the details thereof, State-wise: and

(c) the details of the assistance sanctioned by the Union Government for implementing those programmes during Eighth Plan, till date, State-wise?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) to (c). Yes, Sir. The State Governments seek assistance under various ongoing livestock and dairy development programmes. Statement giving details of funds released during the Eighth Plan, till date is enclosed.

### STATEMENT

*Funds released to the States/UTs under various schemes during the Eighth Plan till date*

(Rs. in lakhs)

S.No.	States/UTs	Funds released during				Total
		1992-93	1993-94	1994-95	1995-96	
1	2	3	4	5	6	7
1.	Andhra Pradesh	268.67	275.34	139.39	627.82	1311.22
2.	Arunachal Pradesh	14.79	141.41	502.96	85.62	744.78
3.	Assam	47.26	158.63	478.67	24.97	709.53
4.	Bihar	65.50	93.32	152.92	238.47	550.35
5.	Goa	10.37	14.44	12.26	15.47	52.54
6.	Gujarat	100.34	591.75	475.70	594.00	1761.79
7.	Haryana	102.78	391.07	48.08	358.44	900.37
8.	Himachal Pradesh	125.94	103.95	142.26	102.02	474.17
9.	Jammu & Kashmir	45.36	92.76	358.14	300.65	796.91

1	2	3	4	5	6	7
10.	Karnataka	124.09	168.38	257.43	243.10	793.00
11.	Kerala	108.13	191.26	375.08	471.00	1145.47
12.	Madhya Pradesh	145.98	417.23	597.48	531.91	1692.60
13.	Maharashtra	166.69	102.30	312.95	358.38	940.32
14.	Manipur	29.47	68.60	125.80	102.69	326.56
15.	Meghalaya	27.54	31.09	99.15	115.48	273.26
16.	Mizoram	42.09	143.30	201.29	252.14	638.82
17.	Nagaland	21.00	115.68	202.08	11.63	350.39
18.	Orissa	58.20	256.52	459.94	714.82	1489.48
19.	Punjab	59.04	95.90	251.67	184.40	591.01
20.	Rajasthan	64.76	87.39	109.44	73.66	335.25
21.	Sikkim	58.82	197.74	232.90	16.75	506.21
22.	Tamil Nadu	109.17	302.50	388.27	236.30	1036.24
23.	Tripura	9.14	105.84	256.12	136.23	507.93
24.	Uttar Pradesh	174.94	604.76	663.88	893.11	2336.69
25.	West Bengal	105.58	183.50	547.25	620.95	1457.28
Total		2086.25	4934.66	7391.11	7310.15	21722.17

  

Union Territories						
1.	Andaman & Nicobar Islands	13.02	8.65	9.52	104.40	135.59
2.	Chandigarh	2.87	8.41	7.40	7.55	26.23
3.	Dadra & Nagar Haveli	2.66	2.40	2.05	1.53	8.64
4.	Daman & Diu	0.50	1.00	0.90		2.40
5.	Delhi	20.68	64.24	142.49	51.77	279.18
6.	Lakshdweep	11.65	5.47	3.60	23.05	43.77
7.	Pondicherry	15.64	17.13	19.95	22.64	75.36
Total : UTs		67.02	107.30	185.91	210.94	571.17
Grand Total		2153.27	5041.96	7577.02	7521.09	22293.34

### Ethnic Violence at Kokrajhar

1559. SHRI SONTOSH MOHAN DEV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Asom Tea Tribes Students Association and other tea tribes bodies staged a hunger strike at Dispur on June 26, 1996;

(b) if so, the details thereof alongwith their demands;

(c) the total number of persons affected due to ethnic violence at Kokrajhar;

(d) the number of houses destroyed alongwith the number of persons living in the camps; and

(e) the amount of compensation paid to the victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) Yes, Sir.

(b) On June 26, 1996, from 0800 hrs to 1700 hrs., about 150 members of the tea tribe community under the banner of Assam Chah Janajati Mahila Samiti, Assam Chah Janajati Yuva Chhatra Parishad, Assam Tea Tribe Student Association and Chah Janajati swecha sevak Bahini resorted to hunger strike at Dispur. Their demands included, inter-alia, the following :-

(i) To institute a judicial inquiry into the recent incidents of ethnic violence in Kokrajhar and Bongaigaon District.

(ii) To ensure the safety and security of life and property of all sections of the people.

(iii) To rehabilitate the people affected in the ethnic violence after proper survey and to pay compensation to the families of those killed, missing and injured.

(iv) To initiate action to nab the culprits involved in the incidents.